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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1047/2022 & CRL.M.A.8753/2022, CRL.M.A.8755/2022 SHANTANU PRAKASH Petitioner

Through: Mr. Vishvendra Tomar with

Ms. Tannavi Sharma and Mr. Rajesh

Baweja, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ANR.

..... Respondents

Through: Mr. Anupam S. Sharma, SPP with

Ms. Harpreet Kalso, Mr. Prakash Airan and Mr. Abhishek Batra,

Advocates.

Mr. Syed Arsalan with Mr. Prateek Khaitan and Mr. Shitij Chakravarty with Ms. Chatanya Sharma,

Advocates for R2.

Mr. Sanjay Kapur with Ms. Meghna Karnwal, Mr. Surya Prakash and Mr.

Arjun Bhatia, Advocates.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI ORDER

ORDER 01.12.2022

% 01.12.2022

An adjournment letter has been circulated on behalf of the petitioner, on the ground that the counsel in the matter is indisposed today.

Learned counsel for the respondents have no objection.

At request, re-notify on 27th February 2023.

Interim order to continue, till the next date of hearing.

ANUP JAIRAM BHAMBHANI, J

DECEMBER 1, 2022

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